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(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

- (b) Does not arise.
- (c) A proposal for creation of separate cadres for All India Services for, inter-alia, Arunachal Pradesh was made by the State , Government but it was found that such cadres would not be viable.
- (d) and (e). Arunachal Pradesh is a part of the AGMU (Arunachal Pradesh, Goa. Mizoram and Union Territories) Cadre for all the All India Services and any officers from this joint cadre can be posted to serve in Arunchal Pradesh and Mizoram, Besides, like All India Service Officers belonging to other State Cadres, AGMU Cadre Officers can also be appointed in other North Eastern States on State-to-State deputation basis.

'Foul Brude' by Bees

5514, PROF, K.V. THOMAS: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government are aware of a disease called 'Foul Brude' caused by bees in States like Kerala; and
- (b) if so, the steps taken to prevent this disease?
- THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes, Sir.
 - (b) KVIC had conducted trials of three weeks' duration in a few selected diseased colonies for treatment with two antibiotics namely terramycin and resteclin. After trials

satisfactory progress was noticed. The beekeepers of the diseased areas were explained about the cause of the disease and the consequences. The method of treatment was also demonstrated. Necessary informative steps through media of TV, radio and local newspaper were also taken. Beekeepers have started the treatment and there is progress in curing the disease.

Use of Plastic in Agriculture

SHRI GANGADHARA 5515 SANIPALLI: Will the PRIME MINISTER be pleased to state:

- (a) whether any plastic can be made use of in various spheres of agriculture; and
- (b) if so, the extent to which this is being used therein?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-IZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) It is used for drip irrigation, green houses, mulching, nursery bags, covers for outdoor storage for food-grains. Consumption of plastics in these applications has grown over the years to about 35,000 TPA in 1991

Cold Storages

5516. SHRI H.D. DEVEGOWDA: Will the PRIME MINISTER be pleased to state:

- (a) the number of cold storages established in the country so far, State-wise, together with their storage capacity;
- (b) whether the Government propose to construct some more cold storages in the country; if so, the details thereof;
- (c) whether the Union Government allocate funds for construction of cold storage in

the States; and

(d) if so, the details therefor and the criteria for allocation of such funds?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) Statewise information on the number of cold storages and their storage capacity is given in the enclosed statement.

(b) The Government does not under-

take the construction of cold storages. Cold storages are set up largely in the private sector which accounts for about 86% of the cold storage capacity in the country. Cold storages are set up by various agencies/institutions including Cooperatives on the basis of requirement of each agency keeping in view the storable surplus.

- (c) No, Sir.
- (d) Does not arise.

STATEMENT

State-wise Distribution of COLD storages with capacity as on 31.12.1991.

(A) Under C.S.O., 1980.

S. No.	State/U.T.	No. of Cold storages	Capacity (in tonnes)
1	2	3	4
1.	Andhra Pradesh	70	32887
2.	Assam	3	1703
3.	Bihar	208	435134
4.	Gujarat	142	199219
5.	Goa	28	2041
6.	Himachal Pradesh	14	9647
7.	Jammu and Kashmir	17	17316
8.	Kerala	112	12641
9.	Karnataka	79	19100
10.	Maharashtra	238	126527
11.	Madhya Pradesh	116	222599

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S. No	o. State/U.T.	No. of Cold storages	Capacity (in tonnes)
1	. 2	3	4
12.	Nagaland	1	1149
13.	Orissa	47	83681
14.	Rajasthan	48	59102
15.	Tamil Nadu	84	18625
16.	Tripura	3	4278
17.	Andaman & Nicobar	(UT) 2	203
18.	Chandigarh (UT)	12	18387
19.	Delhi (UT)	94	114025
20.	Lakshadweep (UT)	. 1	36
21.	Pondicherry (UT)	5	201
	Total of (A)	1324	1378501
B) Und	er respective State Acts/C	rders (as on 31.12.1990)*	
22.	Uttar Pradesh	906	3554310
23.	Punjab	309	572821
24.	West Bengal	283	2089287
25.	Haryana	148	192680
	Total of (B)	1646	6409098
	Total of (A) and (B)	2970	7787599

^{*} The information in respect of UP, Punjab, West Bengal and Haryana who are implementing their own Acts/Orders is available only upto 31.12.1990.